

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

28

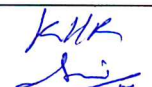
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.809/252/HDB/2018
NAME OF THE COMPANY	Sai Metal Doors Pvt Ltd
NAME OF THE PETITIONER(S)	NagaMalleswara Rao Bandi Reddy & another
NAME OF THE RESPONDENT(S)	Sai Metal Doors Pvt Ltd & Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rani Reddy, V. Anita	Advocates	9542239039	

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Harish Reddy	Advocate	9022114366	

ORDER

Counsel for Petitioner Company is present. Ms. Sindhura representing for Mr.T.Sujan Kumar Reddy for RoC is also present.

He reported that he would file memo for withdrawal of this petition and requested time for filing withdrawal memo.

List it on 03.09.2018


Member(Judl)